

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**M.A. No. 61/424/2021  
IN  
O.A. No. 61/1128/2020**

This the 08th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sonika Sharma, Age 44 years, D/o Jagdish Chander Sharma, W/o Sh. Surinder Lakhotra, R/o Village Rathian, Tehsil and District Udhampur.

.....Applicant

(Advocate:- Mr. Anies Mohd Malik)

**Versus**

1. Union Territory of Jammu and Kashmir, through Secretary to Government, Education Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Chief Education Officer, Udhampur-182101.
3. Zonal Education Officer, Zone Ghordi, District Udhampur-182122
4. Zonal Education Officer, Zone Ramnagar, District Udhampur, 182122

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

M.A. no. 61/424/2021 has been moved seeking withdrawal of O.A. No. 1128 of 2020.

2. The M.A. is allowed and O.A. No. 1128 of 2021 is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**